

[श्री चरन सिंह]

लेकिन एक बात है कि प्राया जो केचमेट एरियाज हैं जहां पानी जमा हो कर आ रहा है और वे मध्य प्रदेश, उत्तर प्रदेश और शायद हरियाणा में शामिल है, उन की गवर्नमेंट के लोगों को दिल्ली में बुला कर, अगरचे अधि-कार उन के पास है, गवर्नमेंट विचार करे कि जो डी-फोरेस्टेशन हो रहा है, उस को रोकना जाए और एफोरेस्टेशन किया जाए ।

डा० बापू कालदाते (धोरंगाबाद) : बाड़ की विभीषिका को देखते हुए यहाँ कितने राहत केन्द्र स्थापित किए गए है ? क्या बैक्सीनेशन का और खास कर कालरा मे बचाव के लिए टीके लगाने का भी प्रबन्ध आपने किया है ? कालरा एक कंट्रैजियस डिजीज है । एक दफा शुरू हो जाए तो बहुत तकलीफ होती है । इस वास्ते मे जाना चाहता हूँ कि कितने राहत केन्द्र आपने खोले हैं और कालरा बैक्सीनेशन का इंतजाम कहा तक किया गया है ?

श्री चरन सिंह : कितने आदमियों को इनफ़्लुएन्जा किया जा चुका है, इंजेक्शन लग चुके हैं इसके बारे मे मैं क्या बता सकता हूँ । लेकिन जैसा मैंने कहा है मैडीकल रिलीफ, वैंटरनरी रिलीफ, हर तरह का रिलीफ पहुंचाया जा रहा है ।

14.45 hrs.

BUSINESS ADVISORY COMMITTEE FIFTH REPORT

MR. DEPUTY-SPEAKER: Now, I call upon the Minister of Parliamentary Affairs to present the Fifth Report of the Business Advisory Committee. Since it is a small one he may read it out so that the Members may know its contents.

SHRI SAMAR GUHA (Contal): Sir, ...THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I

beg to present the Fifth Report of the Business Advisory Committee. The Business Advisory Committee held a sitting on Wednesday, the 3rd August, 1977.

The Committee recommend that to provide time for completion of discussions scheduled for the current session, with effect from Thursday, the 4th August, 1977 till the end of the current session the House may, on days when there are sittings, sit from 11 A.M. to 7 P.M. without any break for lunch.

I beg to move:

"That this House do agree with the Fifth Report of the Business Advisory Committee presented to the House today."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifth Report of the Business Advisory Committee presented to the House today."

The Motion was adopted.

SHRI SAMAR GUHA: Sir, I want to draw your attention to one important point. Where does it figure in today's Business Paper? How can you take it up when it is not on today's Business Paper?

MR. DEPUTY-SPEAKER: Certain statements and reports of the Business Advisory Committee are presented to the House with the permission of the Speaker and in the present case the Speaker has allowed him. This is not the first time, Mr. Guha, that it has happened.

SHRI SAMAR GUHA: But, Sir, no intimation has been given here.

(Interruptions)

MR. DEPUTY-SPEAKER: Permission has been given by the Speaker. It is a motion before the House and the House has adopted it.